

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

213. CP/110(MB)2023

IN THE MATTER OF

ARREL HERALD FURTADO

... Petitioner

Vs

Registrar of Companies Mumbai

... Respondent

U/s 441 of the Companies Act, 2013

Order Delivered on 27.03.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant:

For the RoC: Ms. Rujuta Bankar (VC)

ORDER

Adjourned to **08.05.2024.**

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Ziyaul/